Ministry of Corporate Affairs Note at p. 19-22/N on the issue of grant of NFU to ICLS officers has been examined. The position is clarified as under:

(a) Officers of ICLS including officers with lateral entries as DR at STS and JAG are eligible for the benefits of NFU as per DOPT instructions.

(b) Grant of NFU shall be subject to meeting the terms and conditions prescribed in the Annexure to OM dated 24.4.09. The officers are to be considered for NFU to the next grade on fulfilling the prescribed eligibility criteria and promotional norms including 'benchmark' for upgradation to a particular Grade Pay at the time of screening. Accordingly, officers will either get the NFU for next higher grade or will get the NFU for the same Grade from a date prior to the date of regular promotion. Grant of NFU shall be with respect to the date of posting of IAS officers for the corresponding Batch as per DOPT OM issued from time to time.

(c) Officers who have entered/re-entered the service at higher grades on DR basis shall be assigned the 'Batch' corresponding to the 'Batch' of the officers with whom the seniority is clubbed and NFU granted in terms of the orders on posting of IAS officers issued from time to time. Such officers may be allotted Batch of the nearest junior as proposed.

(d) Officers who do not complete the eligibility conditions on the date of posting of IAS officers as in DOPT OM shall be eligible for grant of NFU from the 1st day of the next vacancy year and on fulfilling the eligibility conditions.

2. Ministry of Corporate Affairs may take necessary action accordingly.

3. Joint Secretary (E) has seen.

Under Secretary (RR)

Ministry of Corporate Affairs, Shastri Bhavan, New Delhi
DOPT. II No. AB 14017/16/2010-Estt (RR) (Pt.) dated 03.08.2012